of schemes proposed to be included in the Fourth Five Year Plan have not yet been received from the Government of Kerala.

Tourism in Kerala

1140. Shri Warior: Will the Minister of **Transport** be pleased to state:

(a) whether the Kerala Government have submitted any detailed proposals for the development of tourism in the State during the Fourth Plan;

(b) if so, the main features thereof;

(c) the estimated cost of the proposals; and

(d) the decision taken by the Centre thereon?

The Minister of Transport (Shri Raj Bahadur): (a) Yes, Sir.

(b) The main features for the development plans are:—

(i) Construction of a hotel at Bolghatty or at Ernakulam.

(ii) Integrated development of Kovalam as a sea-side resort.

(iii) Provision of additional accommodation facilities at important tourist centres.

(iv) Provision of tourist coaches and cars.

(v) Facilities for major festivels and water sports.

(c) About seven crores.

(d) Advance action on Kovalam is being taken. Other proposals for the Fourth Plan are being examined.

Co-operation Laws

1141. Dr. Mahadeva Prasad: Will the Minister of **Community Development and Co-operation** be pleased to refer to the reply given to Unstarred Question No. 11 on the 11th February, 1964 and state the progress since made by the different States in framing co-operative Laws on the lines of the Model Bill prepared by the Committee on Co-operative Law?

The Deputy Minister in the Ministry of Community Development and Co-operation (Shri B. S. Murthy): A statement is laid on the Table of the House. [*Placed in Library. See No.* LT-4694/65].

राज्यों में परिसीमन आयोग की बैठकें

1142. { डा० महादेव प्रसाद : श्री विभूति मिश्र :

क्या विधि मंत्री यह बताने की कृपा करेंगे कि :

(क) संसदीय तथा विधान सभाओं के निर्वाचन क्षेत्रों का परिसीमन करने के लिये परिसीमन आयोग की बैठकें किन-किन राज्यों में हुई हैं; और

(ख) परिसीमन कार्य कब तक पूरा हो जाने की संभावना है ?

विधि मंत्रालय में उपमंत्री (श्री जगन्नाथ राव) : (क) संसदीय तथा विधान सभा निर्वाचन क्षेत्रों का परिसीमन करने के लिये परिसीमन आयोग की बैठकें उत्तर प्रदेश के सिवाय सभी राज्यों में, तथा दिल्ली, त्रिपुरा और मनिपुर के सिवाय सभी संघ राज्य-क्षेत्रों में हो चुकी हैं ।

(ख) परिसीमन कार्य मार्च, 1966 के अन्त तक पूरा हो जाने की सम्भावना है ।

खादी और ग्रामोद्योग आयोग

1143. डा० महादेव प्रसाद : क्या सामाजिक सुरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अखिल भारतीय खादी और ग्रामोद्योग आयोग ने कच्छ और राजस्थान के आस-पास के क्षेत्रों में रहने